

Financial Assistance Rendered to the next of Kin/Dependents of Victims of Terrorist violence in J & K

Police Personnel

- | | |
|---|----------------|
| (i) For death | Rs. 1.25 lakhs |
| (ii) For permanent disability | Rs. 0.25 lakhs |
| (iii) For partial disability | Rs. 0.10 lakhs |

Apart from this, the families of Central/State Govt. employees including State Police/Security personnel who die in harness, are eligible for sanction of family pension, group insurance settlements and other benefits under their respective service rules.

[English]

Improvement in Telecommunication Services in Mayurbhanj District of Orissa

373. SHRI BHAGEY GOBARDHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received representations for improvement of telecommunication services in Mayurbhanj district of Orissa;

(b) if so, the steps taken to improve the telephone exchanges at Rairangpur, Karanjia and Udala.

(c) whether provision is being made for providing STD facilities there; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU) (a) Yes, Sir

(b) Steps taken to improve the exchanges at Rairangpur, Karanjia and Udala is as follows:

(1) Installation of Electronic Exchanges at Rairangpur and Karanjia is in progress which will replace the existing manual exchanges. The work is expected to be completed by March 92.

(2) Electronic Exchange of C-DOT type is already working at Udala.

(c) Yes, Sir.

(d) STD service trials are in progress at Udala since 5-7-91.

Plan exists to provide STD at Karanjia and Rairangpur during 92-93.

[Translation]

Issue of Commemorative Postal Stamp on Late Shri Yashpal

372. PROF. PREM DHUMAL Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government have received requests to issue a commemorative postal stamp on famous revolutionary literature late Shri Yashpal;

(b) if so, the progress made so far in this regard and the time by which the Government propose to issue this commemorative postal stamp; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) and (c) A Philatelic Advisory Committee functions in the Department to advise the Government regarding issue of commemorative/special postage stamps and other related matters. This proposal was placed before the Committee for consideration at its meeting held on 20-1-1988 but was not recommended. However, a fresh proposal received since is now being processed and necessary information is being collected from the sponsor.